

**Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat Jammu/Kashmir**


No:- LD(Estt)2012/LA/JLA./S.List.

Dated:- 17 - 02 - 2012.

NOTICE

All the candidates who have been selected for the post of Legal Assistant and Junior Legal Assistant Divisional Cadre Kashmir/Jammu Advertised vide Notice No. 01 of 2011 dated 31-01-2011 by the Service Selection Board are hereby directed to submit their **Original Testimonials** before the Director Litigation Kashmir (in case of candidates belonging to Kashmir Division) and Director Litigation, Jammu (in case of candidates belonging to Jammu Division) within a period of ten days from the date of publication of this notification for verification /authentication of the genuinences of such documents viz:-

1. Professional Qualification Certificate
2. Date of Birth Certificate
3. Marks Certificate
4. Permanent Resident Certificate
5. Certificate of belonging to the reserved category, if any
6. Bar Practice Certificate


**Additional Secretary to Government,
Department of Law, Justice and Parliamentary
Affairs**

Copy to the Directorate of Litigation, Kashmir/Jammu for
Information and necessary action